Coal Depots in the Residential Area of Shalimar Bagh

2159. SHRI LAKHAN SINGH: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Commissioner of Food and Supplies, Delhi Administration has issued a licence for opening a Coal Depot in A/H Pocket of Shalimar Bagh; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJMOHAN MOHANTY): (a) Yes, Sir.

(b) Keeping in view the pressing demand of the residents of Shalimar Bagh, a vacancy of a coal depot was notified to serve the food card holders of that area. Only one application was received and accordingly the depot was allotted to Shri Tribhuwan Kumar at A/H-53, Shalimar Bagh, Delhi. The depot holder, who started his business with effect from 22-9 81, however, decided to close down the depot after receiving notice from the D.D.A. which had objected to his opening a coal depot on a residential plot allotted to him.

Public Distribution system in the Country

2160. SHRI KALP NATH RAI:
SHRI NARSINGH NARAIN PANDEY:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to enlarge the public distribution system with a large network of retailers to make foodgrains, pulses and other essential consumer articles available to the public at reasonable prices all over the country; and

(b) if so, what are the details of the schemes drawn up in this regard and by when these schemes are proposed to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJMOHAN MOHANTY): (a) and (b) The functioning of the public distribution system in the country is kept under constant review in consultation with the State Governments by the Ministries/Depart" ments of the Central Government entrusted with the work of procurement and supply of essential commodities to States and Union Territories. Commodities such as wheat, rice, sugar, imported edible oils and kerosene oil generally are being distributed through the fair-price shops! in the country. The States have the option to add other commodities for distribution by arranging for their procurement. Thus, a number of States are also distributing pulses, vanaspati, cycle tyres and tubes, torch cells, toilet soaps, etc. through the outlets of the system. The State Governments, which are responsible for the organisation and administration of the system, have been taking appropriate steps to strengthen and enlarge the functioning of the system. Since January, 1980, the number of outlets of the system in the country has gone up by 63,000 and there are 2.98 lakh fair price shops presently functioning in the country.

कोयले की कमी के कारण रेल गाड़ियों का रद्द किया जाना

2161. श्री हुक्मदेव नारायण यादव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) कोयले की कमी के कारण पिछले तीन वर्षों में प्रति वर्ष कितनी रेलगाड़ियों को रद्द करना पड़ा ; और

(ख) इसके फलस्वरुप रेलवे को कितना नुकसान हुआ ?

रेल, शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) क से

की कमी के कारण 1979-1980 और 1981 (नवम्बर तक) के दौरान रद्द की गई गाड़ियों की अधिकतम संख्या क्रमश: 255, 1495 और 295 जोड़ी गाड़ियां थी।

(ख) आमदनी के बारे में अलग-अलग गाड़ी के आधार पर सूचना संकलित नहीं की जाती है, अत: यह सूचना उपलब्ध नहीं है।

Issue of Railway Passes

2162. SHRI SYED SHAHABUDDIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether some applications for the issue of railway passes are pending; and

(b) if so, what is the number of the applications and what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) All complimentary card passes issued to individuals/organisations except those issued to Members of the Committees associated with the Railways were cancelled with effect from 13-8-1981. Subsequent to this cancellation, three complimentary card passes have been issued with the personal approval of Minister for Railways keeping in view the broad guidelines laid down for the issue of such passes.

रेलवे में खान-पान सेवा का पुन: ठेका

2163. **श्री राम भगत पासवान :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अनेक भोजनालयों तथा खान-पान की चल सेवाओं में चल रही ठेकेदारी प्रणाली के विरुद्ध लोगों की शिकायतों तथा सतर्कता विभाग के प्रतिवेदन के बावजूद ठेकेदारी प्रणाली को समाप्त नहीं किया गया है और उन्हीं लोगों को पुन: खान-पान संबंधी ठेके दे दिये गये हैं;

(ख) सोनपुर तथा समस्तीपुर मंडलों में ऐसी व्यवस्था कहां-कहां की गयी है; और

(ग) क्या सरकार की नीति और निर्णय के अनुसार रेलवे प्रशासन उन ठेकों को समाप्त कर के उक्त सेवाओं में विभागीय खान-पान व्यवस्था आरंभ करने का विचार रखता है?

रेल, शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन): (क) से (ग) मुजफ्फरपुर और नयी दिल्ली के बीच चलने वाली जयन्ती जनता एक्सप्रेस गाड़ियों में विभागीय प्रबंध मे चलायी जा रही पेंट्रीकार सेवा ने घाटे में चलना शुरु कर दिया था, इसलिए इसे ठेकेदार को आवंटित कर दिया गया था। महेन्द्रुघाट और पहलेजा स्टशनों के बीच चलने वाले स्टीमर के ऊपरी डेक पर वेंडिंग सेवा, जिसे महेन्द्रुघाट स्टेशन के अल्पाहार-गृह का एक भाग माना जाता है, महेन्द्रुघाट स्टेशन के वर्तमान अल्पाहार-गृह ठेकेदार को आवंटित कर दी गयी है ताकि अल्पाहार-गृह का ठेका अर्थ-सक्षम बनाया जा सके।

अगस्त, 1981 में इन सभी चल खान-पान यूनिटों को, जो आजकल प्राइवेट प्रबंध के अंतर्गत हैं, विभागीय प्रबंध में लेने का विचार किया गया था। वित्तीय तथा संगठनात्मक निहितार्थों का अंतिम रूप से अध्ययन होने तक इसे कार्यान्वित नहीं किया गया है। अंतिम निर्णय खान-पान सेवाओं के प्रयोजन